# Reliance Private Car Policy- Bundle Add on Covers

## 1.) NCB Retention Cover for Private Car-Bundle

(UIN NO- IRDAN103RP0007V01201819/A0033V02201819)

In consideration of the payment of an additional premium as mentioned in the policy schedule and realization thereof by the Company and notwithstanding anything to the contrary contained in Section I of this policy it is hereby understood and agreed that the Company will maintain the current applicable No Claim Bonus (NCB) at the time of renewal of this policy.

Benefit of this cover is applicable:

1. To one approved accidental claim only during the Period of Insurance.

#### What is not covered

- 1. If the Policy is not renewed with Us within 90 days of the expiry of the policy.
- 2. The claim is a Total Loss (TL)/ Constructive Total Loss (CTL)

#### **Special Condition**

- A claim for theft of the entire vehicle will not be considered as TL/ CTL for this purpose provided a new vehicle is purchased and insured with Us within 90 days of the theft, in which case, We will allow same No Claim Bonus on New vehicle as is shown in schedule.
- 2. A claim for only Partial theft of accessories/ parts will not be considered as a claim under this benefit.

Subject otherwise to the terms, exceptions, conditions, and limitations of the Reliance Private car -Bundle policy.

### **Definitions:**

- Constructive Total Loss- A Vehicle will be considered to be constructive total loss (CTL), where the aggregate cost of retrieval and/ or repair of the vehicle subject to terms and condition of the policy exceed 75% of the Sum Insured.
- 2. Lost or Stolen- means having been inadvertently *Lost* or having been *Stolen* by a third party without *Your* assistance, knowledge, consent or cooperation.
- 3. Period of insurance The period of time stated in the schedule for which the policy is valid and operative
- 4. We, Us, Our, Ourselves means the Reliance General Insurance Company Ltd.
- 5. You, Your, Yourself Means or refers to the person or persons described in the Schedule as the insured. In case schedule refers to an entity other than individual, then representative of such an entity would be deemed as *You*, *Your*, *Yourself*.